Central Administrative Tribunal Ernakulam Bench

OA 440/2013

Thursday, this the 15th day of October, 2015

CORAM

HON'BLE MR.JUSTICE N.K.BALAKRISHNAN, JUDICIAL MEMBER HON'BLE Mrs. P.GOPINATH, ADMINISTRATIVE MEMBER

K.A.Aniachan, 50 years S/o Sri K.V.Antony working as Multi Tasking Staff, Head Record Office RMS "EK" Division, Ernakulam, Kochi-16. Residing at Kodavasserry House, Haritha Nagar 2nd Kochi University PO, Kochi-682 022.

Applicant

(By Advocate: Mr.O. V.Radhakrishnan, Sr.) (Mr.Antony Mukkath)

Versus

- 1. Superintendent RMS "EK" Division, Ernakulam.
- 2. Post Master General Central Region, Ernakulam, Cochin-682 018.
- 3. Chief Postmaster General Kerala Circle, Thiruvananthapuram-695 001.
- 4. Director General Post
 Dak Bhavan, Sansad Marg
 New Delhi-110 001.
- 5. Union of Inbdia represented by its Secretary Ministry of Communications, Department of Posts New Delhi-110 001.

Respondents

(By Advocate: Mr. T.C.Krishna, Sr.PCGC) -

The OA having been finally heard on 15th October, 2015, this Tribunal delivered the following order on the same day:-

ORDER (oral)

By Mr.N.K.Balakrishnan, Judicial Member

Learned counsel for the respondents has made available to us the Minutes of the Screening Committee, which shows that the applicant did not obtain the qualifying marks for promotion. Leaving open other issues for consideration later, if occasion arises, this OA is closed.

(Mrs.P.Gopinath)
Administrative Member

(N.K.Balakrishnan)
Judicial Member

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